

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 234 of 2020

IN THE MATTER OF:

Lupin Dealers Pvt. Ltd.

....Appellant

Vs.

Ashish Vincom Pvt. Ltd.

....Respondent

Present:

For Appellant: Mr. Susheel J. Cyriac, Mr. Ankur Kulkarni, Ms. Nirnimesa Dube and Ms. Richa Bhardwaja, Advocates

For Respondent: Mr. Soumya Dutta, Advocate

ORDER

14.02.2020: Learned Counsel for the Respondent seeks and is allowed two weeks' time to file Reply Affidavit. Rejoinder, if any, may be filed within one week thereof. Caveat stands discharged.

Post this appeal 'for hearing' on **12th March, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn